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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
MCRC No. 36902 of 2022**

(CHRISTOPHER ANTHONY Vs KREENA KAPOIOR KHAN AND OTHERS)

Dated : 03-08-2022

Shri Anurag Sahu, learned counsel for the applicant.

Petitioner has not impleaded State as party, therefore, he is directed to implead the State as a party.

List after six weeks.

**(DINESH KUMAR PALIWAL)
JUDGE**

Jasleen

